

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**DFR No. 1294 of 2013**

**Dated : 12<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of**

**Maharana Pratap Bagh Resident's Welfare Association ...Applicant(s)**

**Versus.**

**Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Applicant(s) : Mr. Saurabh Gandhi

**ORDER**

We still entertain a doubt with regard to the maintainability of the Appeal.

The learned counsel for the Applicant seeks some time for getting instructions from the client.

Post the matter on **05.09.2013.**

**(Justice Surendra Kumar)  
Judicial Member**  
*ts/mk*

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**